

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/02/2020

O.A./260/709/2019

ANJALI SWAIN  
-V/S-  
D/O POST

ITEM NO: 45

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.P.K.MOHANTY

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Learned counsel for the respondents is present and heard. He submits that the case of the applicant for compassionate appointment had been considered by the respondents thrice and rejected vide orders at R/1, R/2 and R/4 to the short reply filed by the respondents..</p>
	<p>Rejoinder has been filed by the applicant, which does not contradict the above submission. It is seen from the records that father of the applicant died in harness on 13.10.2004.</p>
	<p>In view of the above, the OA is dismissed for default and non-prosecution.</p>
	<p>Copy of this order be given to the learned counsel for the applicant and the learned counsel for the respondents.</p>

( GOKUL CHANDRA PATI)  
MEMBER (A)

b